

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1287
ANSWERED ON:07.03.2008
ROADS CONSTRUCTED UNDER PMGSY
Sarima Dr. Arun Kumar;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints regarding construction of roads not in conformity with the prescribed width of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof and the action taken by the Government thereon;
- (c) whether there is any specific provisions for regular maintenance and repair of roads constructed under PMGSY; and
- (d) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) & (b): Under Pradhan Mantri Gram Sadak Yojana (PMGSY), rural roads are constructed as per Programme Guidelines, Rural Roads Specifications and Rural Roads Manual. However, suggestions have been received from some States for relaxation in width of roads to be taken up under PMGSY. An Expert Committee has been constituted to review Standards, Specifications and Design of Rural Roads.

(c) & (d): PMGSY roads are now covered by 5-year maintenance contracts, to be entered into along with the construction contract, with the same contractor, in accordance with the Standard Bidding Document. Maintenance funds to service the contract is to be budgeted by the State Government.